

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
20-01-2023 AT 02:30 PM**

**IA(IBC) 878/2022 in Company Petition IB/289/2021**  
U/s 9 of IBC, 2016

**IN THE MATTER OF:**

Green Ocean Research Labs  
Pvt Ltd

**...Operational Creditor**

**Vs**

Ram Info Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Shri. G Bhupesh for the Operational Creditor and Ld. Counsel Shri. Srikanth Rathi for the Corporate Debtor present.

Ld. Counsel for the Operational Creditor submits that the matter has been settled. However, seeks 3 days' time to file the Settlement memo.

Hence matter adjourned to 24.01.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**